DIVISION BENCH
COURT - II

O-214

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)/66(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	**MANU VYAPAR PRIVATE LIMITED**
UNDER SECTION	**SEC. 230-232, SEC 234**

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Applicant
Ms. Aisha Amin, Adv.

O R D E R

1. Learned Counsel for the Petitioner present.
2. Heard. **Reserved for Orders.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

MJ